

Order dated 09.01.2017

40(ND)/2016 Shri Neeraj Kumar Gupta & Other

Vs. M/s N.K. Resorts Pvt. Ltd.

Notices were sent by Learned Counsel for the Petitioner. Shri Rakesh Kumar Ld. Advocate represented that he had communication that Shri Venkita Advocate from Delhi is holding brief for the respondents and will file Vakalat in due course. On the representation of Ld. Counsel, matter is listed on 06.02.2017 for appearance of all the respondents and for filing Vakalat by the Ld. Counsel.

List on 06.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.01.2017